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SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: Sarkar Packs Pvt.Ltd.
V/s.
Cobit Engineering Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP No. 143/I&BP/NCLT/MB/MAH/2017

None present. It being doubtful whether the Petitioner is aware of the proceedings transferred to this Bench, the Registry is directed to communicate the next date of hearing i.e. on 18.07.2017.

List this matter on 18.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)